

GOVERNMENT OF INDIA
MINISTRY OF TRIBAL AFFAIRS
LOK SABHA
STARRED QUESTION NO- †*151
TO BE ANSWERED ON- 13/02/2023

ECONOMIC DEVELOPMENT OF TRIBAL PEOPLE

†*151. SHRI KANAKMAL KATARA:

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) whether the Government has implemented any scheme/plan for the economic development of tribal people residing in the tribal dominated region of Banswara-Dungarpur in Rajasthan;
- (b) if so, the details thereof;
- (c) the steps being taken by the Government at present to promote traditional methods in Banswara-Dungarpur district of Rajasthan; and
- (d) the details of the schemes being implemented by the Government to integrate the traditional methods with modern ones including the details of the beneficiaries of the said schemes?

ANSWER

MINISTER OF TRIBAL AFFAIRS
(SHRI ARJUN MUNDA)

(a) to (d): A Statement is laid down on the Table of the House.

Statement referred to in reply to parts (a) to (d) of Lok Sabha Starred Question No.†*151 for answer on 13.02.2023 tabled by SHRI KANAKMAL KATARA regarding ‘ECONOMIC DEVELOPMENT OF TRIBAL PEOPLE’.

(a) to (d): The Ministry of Tribal Affairs (MoTA) has been supplementing the programmes and schemes being implemented by various ministries and departments for the development and welfare of tribal communities. The schemes administered by the Ministry of Tribal Affairs are normally demand driven and are not restricted to any area or state but are applicable to tribal beneficiaries across the country including Rajasthan. For the economic upliftment of the tribal population, the Ministry undertakes activities through its organizations namely Tribal Co-operative Marketing Federation of India (TRIFED) and National Schedule Tribe Finance Development Corporation (NSTFDC).

Under the scheme of Pradhan Mantri Janjatiya Vikas Mission, following activities are mainly undertaken by TRIFED:

Procurement of Minor Forest Produce (MFP) under Minimum Support Price (MSP):- State Governments are provided financial support in form of Revolving Fund for procurement of identified Minor Forest Produces (MFPs) at notified MSPs when their market price falls below the notified price to safeguard the livelihood of tribal communities.

Setting up of Van Dhan Kendras:- State Governments are provided funds for setting up of Van Dhan Vikas Kendras (VDVKs), a conglomerate of tribal SHGs, for value addition activities of MFPs and non-MFPs. This program aims to tap into traditional knowledge and skill sets of tribals by adding technology to upgrade it at each stage and to convert the tribal wisdom into a viable economic activity. The idea is to optimize the tribal income, locally, through establishment of common-use-facilities for value addition, which, instead of superimposing new skills for livelihood promotion, seeks to use traditional skills and upgrade the same through technology and market intelligence.

Institutional Support for marketing of tribal products:- TRIFED provides platforms for marketing of tribal products through establishing backward and forward linkages for enhancement of the income of Tribal artisan. To scale up income of Tribal artisans, TRIFED also facilitates various training programmes for their skill upgradation so that they may infuse modern technology in traditional art and craft making activities.

Similarly, NSTFDC provides concessional loans to the tribals under different schemes viz Term Loan, Micro Credit Finance (MCF), Adivasi Mahila Sashaktikaran Yojana (AMSY), etc. for various economic activities and to promote entrepreneurship among them.
